

IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **16.11.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)


APPLICATION NUMBER :  
PETITION NUMBER : CP(IB)/171(CHE)/2023  
NAME OF THE PETITIONER(S) : V Srinivasa Rao and Another  
NAME OF THE RESPONDENTS : M R Garden Services Pvt Ltd  
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

**ORDER**

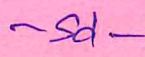
Ld. Counsel Ms. Iswarya for the Petitioner.

Ld. Counsel seeks and is granted more time to file information utility and form 'D' within two weeks from today.

List the Application for hearing on **12.12.2023**.

  
(VENKATARAMAN SUBRAMANIAM)  
MEMBER (TECHNICAL)

MG

  
(SANJIV JAIN)  
MEMBER (JUDICIAL)